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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.No.1495/94

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 26th day of April, 1996

1. Vasu Dev
s/o Shri Chunni Lal
r/o C-186, Dr.Ambedkar Nagar
Sector-II, Khanpur
New Delhi.

2. Ramesh Chand
s/o Shri Budh Ram
r/o Qr. No.97/2
Railway Colony
Delhi Kishanganj
Delhi.

... Applicants

(By Shri K.N.R.Pillay, Advocate)

Versus

Union of India through
1. The General Manager
Northern Railway
New Delhi.

2. Shri J.R.Davar
Retd. Supdt. Claims Branch
r/o 71, Inderpuri
New Delhi.

3. Shri Anil Kumar Sharma
Superintendent

4. Shri Ratanlal Gupta
Superintendent

5. Shri P.N.Tandon
Retd. Superintendent
C-152, Gali No.11
West Vinod Nagar
(Opp. Press Apartments)
Patparganj
Delhi.

6. Shri Samay Singh Meena
Superintendent
Respondent No.2, 3, 4, 5 & 6 were working
in Northern Railway
NDCR Building
State Entry Road
New Delhi.
(By Shri P.S.Mahendru, Advocate)

.... Respondents

O R D E R

Hon'ble Shri R.K.Ahooja, Member(A)

The proceedings in respect of this application were
kept in abeyance pending the decision of the Hon'ble Supreme
Court in J.C.Malik case.

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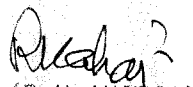
2. The issues raised in this application have already received a ruling from the Hon'ble Supreme Court in cases of Union of India & Others Versus Virpal Singh Chauhan & Others (JT 1995(7) SC 231), R.K.Sabharwal & Others Versus State of Punjab & Others (1995(2) SCC 745) and J.C.Malik & Others Vs. Union of India & Others (1978(1) SLR 844 Allahabad High Court).

3. We have heard the learned counsel on both sides who agree that the matter can now be disposed of with a direction to the respondents to take further action in the light of the Supreme Court decisions in the aforesaid cases.


4. We accordingly dispose of this application with a direction to the respondents to take a decision in the light of the rulings given by the Supreme Court in the above mentioned cases.

5. The parties will bear their own costs.

Similar decision is also taken in OA No.2899/92, 290/90, 906/91, 860/91, 2651/90, 857/91, 834/91, 1943/89, 413/90, 318/90, 1898/91, 1946/89, 2296/90, 1197/92, 988/91, 583/93, 1340/90, 2632/92, 986/91, 589/91, 28/92, 1937/90, 2023/90, 2236/91, 987/91, 1868/90, 132/92, 2024/90, 731/92, 705/92, 103/91, 130/92, 1657/90, 2277/91, 1675/94, 1438/89, 2401/90, 2105/90, 848/89, 92/91, 936/90, 1738/90, 1393/91, 476/90, 2681/90, 1168/90 and 668/91.


(R.K. AHUJA)
MEMBER(A)

/RAO/


(A.V. HARIDASAN)
VICE-CHAIRMAN(J)